

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVI E W PETITION (C) NO(s). 1 8 5 0 - 1 8 5 1 OF 2 0 0 5 IN W. P .(C) 9 6
8 3 -
968 4 / 1 9 8 3

B R A H M O SAMA J EDUCA T I O N SOCI E T Y & ORS.
)

Petitioner(s)

VE R S U S

STA T E OF W E S T B E N G A L & ORS.

Respondent(s)

[for final disposal]

Date: 1 6 / 0 1 / 2 0 0 8 These Petitions were called on for hearing today.

CORA M :

HON' B L E MR. JUS T I C E G.P. MATHU R
HON' B L E MR. JUS T I C E AFT A B ALAM

For petitioner(s) Mr. P r a s h a n t Bhush a n, Adv.
Mr. H.K. Puri, Adv.
Mrs. P riya Pu ri, Adv.

For respondent(s) Mr. Dipank a r P. Gupta, Sr. Adv.
Mr. Pr a mod Swarup, Adv.
Ms. Sundha Roy, Adv.
Mr. Pijush K. Roy, Adv.
Mr. H.S. Ran a, Adv.

For respondent 5- 6 Mr. Pijush K. Roy, Adv.
Mr. G. Ra m a k r i s h n a Pr a s a d , Adv

UPON perusing papers the Court made the following
OR D E R

List after one week.

(Pardeep Ku m a r)
Court Master

(Radha R. Bhati a)
Court Master